

SCHEDULE II**FORM B****PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF**PINK ROSE LINGERIE PRIVATE LIMITED**

Sl. No.	Particulars	Details
01	Name of corporate debtor	Pink Rose Lingerie Private Limited
02	Date of incorporation of corporate debtor	10/03/2008
03	Authority under which corporate debtor is incorporated/ registered	Registrar of Companies, Bangalore, KA
04	Corporate Identity Number of Corporate Debtor	U18101KA2008PTC045542
05	Address of the registered office and principal office (if any) of corporate debtor	No 29, Machohalli Cross, Magadi Main Road Bengaluru Bangalore KA 560091 IN
06	Date of closure of insolvency resolution process	04-12-2019 (Date of order of Hon'ble NCLT, Bangalore Bench for Liquidation)
07	Liquidation commencement date of corporate debtor	04-12-2019 (Date of appoint of Liquidator 09.12.2019)
08	Name and registration number of the insolvency professional acting as liquidator	Madhugiri Venkatarayappa Sudarshan Reg.No.IBBI/IPA-002/IP-N00561/2017-18/11707
09	Address and email of the liquidator as registered with the Board	Address: No.984/13, 8th Main, Girinagar II Phase, Bangalore-560085, KA. Mob:9620300691 Email:sudarshan.mv@outlook.com
10	Address and e-mail to be used for correspondence with the liquidator	Address: No.984/13, 8th Main, Girinagar II Phase, Bangalore-560085, KA. Mob:9620300691 Email:sudarshan.mv@outlook.com
11	Last date for submission of claims	10-01-2020

Notice is hereby given that the Hon'ble National Company Law Tribunal, Bangalore Bench, has ordered the commencement of liquidation of the Pink Rose Lingerie Private Limited on 04-12-2019.

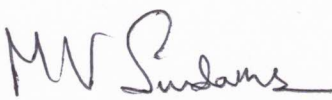
The stakeholders of Pink Rose Lingerie Private Limited are hereby called upon to submit a proof of their claims, on or before 10-01-2020, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties. Name and Signature of the Liquidator:

Date: 10-12-2019
Place: Bangalore




Madhugiri Venkatarayappa Sudarshan